Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sriya Farms and Feeds Private Limited; Date of Commencement of Liquidation: 17-03-2026; List of Stakeholders as on Date: 23-10-2026; Name of IP: Mr. Mahalingam Suresh Kumar; Process Number: 1; Last 5 digitof registration number: 10217

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	804051	0	0	0	0	0	NA
3	Secured financial creditors	2	890432942	2	890432942	0	0	0	Annexure 3
4	Unsecured financial creditors	4	10131881	4	9937450	0	194431	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	11	2312097	4	460288	0	1851809	0	Annexure 6
7	Operational creditors (Government Dues)	6	11115943	4	10763291	0	352652	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	128	952230681	115	668752254	0	283478428	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		151	1867027595	129	1580346225	0	285877320	0	